

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF CREDITORS OF PURPLE STREAM CONVERGENCE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	T & V Financial Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	23-10-2020
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Tamilnadu, Chennai
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U65999TN2020PTC138943
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	361, Avvai Shanmugham Salai, Gopalapuram, Chennai- 600086
6	INSOLVENCY COMMENCEMENT DATE THE IN RESPECT OF CORPORATE DEBTOR	15-07-2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CHITRA PERINKULAM RAGAVAN Address: "Anurag", Old No 16, New No: 7: Appadurai Street, Seethamma Colony, Teynampet, CHENNAI-600018, Tamilnadu Email Id: chitraprc@yahoo.com Mobile No: +919841080995 Registration No: IBBI/IPA-002/IP-N00720/2019-20/12558
8	LAST DATE FOR SUBMISSION OF CLAIMS	14-08-2024

Notice is hereby given that the T & V FINANCIAL SERVICES_PRIVATE LIMITED has commenced voluntary liquidation on 15-07-2024

The stakeholders of T & V FINANCIAL SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 14-08-2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



CHITRA PERINKULAM RAGAVAN
Voluntary Liquidator

No. IBBI/IPA-002/IP-N00720/2019-20/12558

Date:18-07-2024

Place: Chennai